

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 1
IA-1462/ND/2021
IB/1226(ND)2019

IN THE MATTER OF:

Ashish Bankar	...	Applicant/Petitioner
Vs		
M/s Nu Tek India Ltd.	...	Respondent

Order under Section 7 of IBC.

Order delivered on 25.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sanjay Kumar Singh, Advocate
For the Respondent :

ORDER

IA-1462/ND/2021:

An application by Liquidator. Notice to non-applicant/respondent-Kotak Mahindra Bank. Mr. Abhijeet, Learned Counsel accepts notice and undertakes to file reply within two weeks.

List on **07.04.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)